

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.5/ BB/2017	-	For Hearing	Rule-6 of IB.	BMM Ispat Ltd. Vs Hubli Electricity Supply Co. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) RADEEP
9036841647

Respondent



2) Pooja
9886286668

Petitioner



Counsel for petitioner is present. Counsel for respondent is also present.

For hearing, list it on 13.10.2017.


MEMBER (J)


MEMBER (T)